

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 146
(IB)-72(PB)/2020

IN THE MATTER OF:

Tarun Khanna & anr.

v.

.....

Petitioners/Applicant

M/s. Orris Infrastructure Pvt Ltd.

.....

Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 14.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner: Mr. Varun Kathuria, Adv.

For the respondent: Ms. Ranjana Roy Gawai, Mr. Pervinder Tanwar, Mr.
Vineet Kumar, Advs.

Ms. Mani Soulanki, Mr. Brijesh Kr. Tamber, Advs. for
R-1

ORDER

For order see, CP No. (IB)-1580(PB)/2018.

14.02.2020
Aarti Makker